

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4260  
ANSWERED ON:20.02.2014  
CHENNAI AIRPORT  
Semmalai Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that the expanded Chennai International Airport has not been made fully functional;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken/proposed to be taken by the Government thereon to make the airport fully functional and the time-frame for the same?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b) : Yes, Madam. Chennai International Airport belongs to Airports Authority of India (AAI) and is not fully functional. Operations from the new Domestic Terminal commenced in April, 2013 and International departures commenced from the new International Terminal from September, 2013. However, International Arrivals are still being handled from the old International Terminal Building as necessary equipment such as X-ray baggage screening machines and personnel from some of the government departments are yet to be put in place.

(c): The matter has been taken up with the Ministry of Finance and Ministry of Home Affairs for necessary action.